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Government of Kerala  
2018



Regn. No. KERBIL/2012/45073  
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Reg. No. KL/TV(N)/634/2015-17

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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## PART III

### University of Kerala

*Election of a representative of the Senate to the  
Committee to be constituted for recommending a person for appointment as Vice-Chancellor*

[Under Section 10 (1) of the Kerala University Act, 1974 and Clause 7.3.0(ii) of UGC Regulations 2013,  
2nd Amendment]

#### NOTIFICATION

No. Election/V. C . Selection Committee/2018.

25th April 2018.

Read:—1. University Notification No. Election/V.C. Selection Committee/2017 dtd. 26-12-2017.

2. Letter No. GS6-4125/2017 dated 20-4-2018 from the Principal Secretary to Governor, Kerala Raj Bhavan.

Whereas the University, vide its notification read as (1) above has elected a representative of the Senate to the Vice-Chancellor's Selection Committee on 16-12-2017 at the special meeting of the Senate.

And whereas as per the communication vide paper read as (2) above, it is intimated that Selection Committee constituted for the selection of new Vice-Chancellor for the University failed to make its recommendations within the prescribed time limit.

Hence, it is hereby further notified that a special meeting of the Senate of the University of Kerala is scheduled to be held on 10-5-2018, 8.30 a.m. at the University Senate Chamber, University Buildings, Thiruvananthapuram for electing a person of eminence in the sphere of higher education who shall not be connected in any manner with the University concerned or its Colleges, as its representative to the new Selection Committee to be constituted under Section 10(1) of the Kerala University Act, 1974 and Clause 7.3.0 (ii) of U.G.C. Regulations 2013, 2nd Amendment, for recommending a person for appointment as the Vice-Chancellor.

The transaction of business of election shall be in accordance with the procedure prescribed in Statute 3 of Chapter 1 of the Kerala University First Statutes, 1977.

University Buildings,  
Thiruvananthapuram.

By order of the Vice-Chancellor,

DR. JAYACHANDRAN, R.

*Registrar (i/c)/Returning Officer.*